

DELHI LEGISLATIVE ASSEMBLY

BULLETIN PART-II.

(General information relating to Assembly & other matters)
Tuesday, August, 8, 1995/Sravana, 17, 1917(Saka)

No.210.

STATUS OF MEMBERS

The orders passed by Hon'ble Speaker regarding the status of Shri Ajay Maken and Sh. Haroon Yusuf consequent upon their expulsion from Congress(I) is reproduced below:-

" ORDER

Whereas Shri Ajay Maken and Sh. Haroon Yusuf were elected to the Legislative Assembly of N.C.T. of Delhi on Congress(I)-ticket vide Election Commission Notification No. 308/LAS/93(No.171) dated 01 December, 1993 and sworn in as Members on 14.12.1993.

And whereas Shri Ajay Maken and Sh. Haroon Yusuf have been expelled from the Congress(I) Legislature Party as per communication dated 3rd August 1995, received from Sh. Jag Parvesh Chandra, Leader of the Congress(I), Legislature Party.

And now, therefore, after careful examination of the case and in exercise of the powers conferred upon me under the Tenth Schedule to the Constitution of India, I, Charti Lal Goel, Speaker, Delhi Vidhan Sabha, do hereby declare Sh. Ajay Maken and Sh. Haroon Yusuf as 'unattached' Members with immediate effect.

Sd/-
(CHARTI LAL GOEL)
SPEAKER,
DELHI VIDHAN SABHA."

P.N.GUPTA
SECRETARY